

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 18.08.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders/Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 94/2021	Ravisankar Devarakonda Erstwhile RP of Maxworth Realty India Limited Vs Kesava Kolar MD of M/s. Maxworth Realty India Limited	Abhishek Anand Kunal Godhwani Madhav Nanda	
2.	Comp. App (AT)(CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul sharma R2 S. Karunamoorthy R3

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp. App. (AT)(CH) (Ins) No. 196/2021	Srinivasa Rao Idupulapati V ISR Infra Private Limited & Anr	Ramalingam & Associates	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	G. Sudhakar	S. Satyanarayanan R1 Nivedita Bhaskaran R2
5.	Comp App (AT) (CH) (Ins) No.155/2021	Agrawal structure Mills P Ltd V Rajesh Chillale Liquidator of M/s. Om Shakthi Rennergies Ltd	Gaurav Gupta Sanchari Chakraborty.	

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)